

GOVERNMENT OF INDIA

MINISTRY OF COAL

RAJYA SABHA

QUESTION NO 08.08.2011

ANSWERED ON

ACTIVITIES OF CMPFO

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MISS MABEL REBELLO

Will the Minister of COAL COAL PETROLEUM AND NATURAL GAS COAL be pleased to state :-

- (a) : why is the Coal Mines Provident Fund Organisation (CMPFO) has stopped operations by SAP who had installed software for its operations and reverted to manual operations for its 7.5 lakh coal miners for their provident fund, gratuity and pension benefits;
- (b) : how many coal miners have not got their dues when they retired, fallen ill or needed their provident fund for education of their children or marriage etc. during the last three years;
- (c) : why the quarterly meeting of CMPFO is not held regularly;
- (d) : why CMPFO is indulged in gross irregularities; and
- (e) : by when Government proposes to rectify and regularize the activities of this Organisation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF COAL

(SHRI PRATIK PRAKASHBAPU PATIL)

(a):Commissioner, Coal Mines Provident Fund Organization(CMPFO) has reported that the arrangement with M/s SAP was terminated by him mainly on account of very high monthly support and maintenance cost paid to M/s SAP which was approximately Rs. 9.36 lakhs per month. A new in-house developed 'CMPFO-OSS (Online Settlement Solution)' software has been launched from 1st May, 2009 which is working in all 24 jurisdictional offices of CMPFO.

(b): Details of different claims settled and pendency thereof during last three years in favour of Coal Mines Provident Fund (CMPF) subscribers are as under:

(i) Provident Fund Refund Claims Settlement during the last three years are as under :

Year	Opening Balance	Receipt	Total	Settled	Closed/Rejected	Pendency
2008-09	2570	27954	30524	28341	507	1676
2009-10	1676	25550	27226	25445	319	1462
2010-11	1462	26932	28394	26555	229	1610

(ii) Coal Mines Pension Scheme (CMPS),1998 Claims settlement during the last three years are as under :

Year	Opening Balance	Receipt	Total	Settled	Closed/Rejected	Pendency
2008-09	6740	34681	41421	34216	351	6854
2009-10	6854	27578	34432	30748	133	3551
2010-11	3551	32125	35676	32454	258	2964

(iii) Provident Fund Advance Claims settlement (Daughter Marriage Advance, Son Marriage Advance, Sister Marriage Advance, Self Marriage Advance, House Building Advance, Post-Matriculation Advance) during the last three years are as under :

Year	Opening Balance	Receipt	Total	Settled	Closed/Rejected	Pendency
2008-09	648	23748	24396	23330	516	550
2009-10	550	19262	19812	19227	328	257
2010-11	257	15678	15935	15464	294	177

(c):The meetings of the Board of Trustees (BOT), CMPFO are not required to be held quarterly. The meetings are held as and when there are issues to be considered by BOT.

(d) & (e)CMPFO is an autonomous statutory body. Commissioner, CMPFO is the Chief Executive Officer

(CEO) and Head of Department (HOD) of the organization and is responsible for its day to day activities. Government has set up an enquiry against Commissioner, CMPFO on the complaints received against him from the Hon'ble Members of the Standing Committee on Coal and Steel.